

**COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS**

**EIGHTEENTH REPORT**

**SHRIMATI KRISHNA SAHI:** (Begusarai): I beg to move:

"That this House do agree with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th March, 1961."

**MR. DEPUTY SPEAKER:** The question is:

"That this House do agree with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th March, 1961."

*The motion was adopted.*

15.31 hrs.

**BEEDI WORKERS' WELFARE FUND (AMENDMENT) BILL\***

(Amendment of sections 4, 5 etc.)

**SHRI MUKUNDA MANDAL** (Mathurapur): I beg to move for leave to introduce a Bill further to amend the Beedi Workers' Welfare Fund Act, 1976.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Beedi Workers' Welfare Fund Act, 1976."

*The motion was adopted.*

**SHRI MUKUNDA MANDAL:** I introduce the Bill.

**RIGHT TO PRIVACY BILL\***

**SHRI V. N. GADGIL** (Pune): I beg to move for leave to introduce a Bill to provide for right to privacy to every citizen of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for right to privacy to every citizen of India."

*The motion was adopted.*

**SHRI V. N. GADGIL:** I introduce the Bill.

**WELFARE OF HANDICAPPED, DISABLED AND MENTALLY RETARDED PERSONS BILL\***

**SHRI B. V. DESAI** (Raichur): I beg to move for leave to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded."

*The motion was adopted.*

**SHRI B. V. DESAI:** I introduce the Bill.

**HIGH COURT OF HIMACHAL PRADESH (ESTABLISHMENT OF A PERMANENT BENCH AT HAMIRPUR) BILL\***

**PROF. NARAIN CHAND PARASHAR** (Hamirpur): I beg to move for leave to introduce a Bill to pro-

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